

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 205
IB-830/ND/2020**

**IN THE MATTER OF:
Saurav Keshan**

...PETITIONER

Vs

M/s Katalist Viewspaper Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 16.10.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

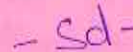
**For the Petitioner/Operational Creditor :Mr. Mohit Gulati, CS
For the Respondent/Corporate Debtor :Mr. Shantanu Chaturvedi,
Advocate**

ORDER

Heard the submissions made by the counsel for the petitioner. Ld. Counsel for the petitioner has submitted that in compliance to the order dated 5.10.2020 he has moved a withdrawal application on 12th October, 2020 bearing IA No. 4411/2020. Therefore, let this said IA No, 4411/2020 be listed before this Tribunal within a week by the Registry. Post the matter to 6th November, 2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Annu)